

[Shri B. S. Murthy].

On behalf of Dr. Sushila Nayar, I beg to lay on the Table—

(1) A copy of the Drugs and Cosmetics (Second Amendment) Rules, 1966, published in Notification No. S.O. 3408 in Gazette of India dated the 12th November, 1966, under sub-section (3) of section 33 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-7467/66].

(2) A copy of Notification SRO No. 319/66 published in Kerala Gazette dated the 23 August, 1966, making certain amendments to the Taxation and Finance Rules, under sub-section (2) of section 345 of the Kerala Municipalities Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-7468/66].

NOTIFICATION UNDER CUSTOMS ACT

Shri Sachindra Chaudhuri: On behalf of Shri L. M. Mishra, I beg to lay on the Table a copy of Notification No. GSR, 1810 published in Gazette of India dated the 23rd November, 1966, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-7469/66].

ANNUAL REPORTS OF COMMODITY COMMITTEES

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shyam Dhar Misra): I beg to lay on the Table a copy each of the following papers:—

(1) (i) Annual Report of the Indian Central Spices and Cashew-

nut Committee for the year 1964-65.

(ii) A statement showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-7470/66].

(2) Report of the Indian Central Spices and Cashewnut Committee for the period 1st April, 1965 to 30th September, 1965. [Placed in Library. See No. LT-7471/66].

(3) Annual Report of the Indian Central Tobacco Committee for the year 1964-65 (Hindi version). [Placed in Library. See No. LT-7472/66].

(4) Report of the Indian Central Arecanut Committee for the period 1st April, 1965 to 30th September, 1965. [Placed in Library. See No. LT-7473/66].

13.34 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTING OF THE HOUSE

Shri Jagdev Singh Siddhanti (Jhajjar): I beg to lay on the Table the Minutes of the Nineteenth Sitting of the Committee on Absence of Members from theittings of the House held during the current session.

13.34½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 30th

November, 1966, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Insecticides Bill, 1964:—

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Bill to regulate the import, manufacture, sale, transport, distribution and use of insecticides with a view to prevent risk to human beings or vertebrate animals, and for matters connected therewith, be extended up to the 7th December, 1966."

Shri Hari Vishnu Kamath (Hosangabad): On a point of information with regard to this item, May I know whether it is a fact that insects have evoked so much human sympathy that no meeting of the Joint Committee could take place during the last two or three weeks since it was constituted? Is it a fact that on no occasion had here been a quorum and, therefore, no meeting could take place? The result would be that this Bill might lapse, and two other more important Bills, namely the Patents Bill and also the Seeds Bill may lapse. Is that a fact or not that there was no quorum at all for the meeting of the Joint Committee?

Mr. Speaker: This Committee is of the Rajya Sabha.

Shri Hari Vishnu Kamath: I know, but I think it is a Joint Committee. Our House is also represented on that committee.

Mr. Speaker: Perhaps, there might be some Member who might be knowing it. But our office does not work there.

13.36½ hrs.

COMMITTEE OF PRIVILEGES

TWELFTH AND THIRTEENTH REPORTS

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Twelfth

and Thirteenth Reports of the Committee of Privileges.

13.36½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

HUNDRETH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Hundredth Report of the Committee on Private Members' Bills and Resolutions.

13.37 hrs.

ESTIMATES COMMITTEE

HUNDRED AND TENTH REPORT

Shri A. C. Ghua (Barasat): I beg to present the Hundred and tenth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Eighty-first Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation—National Dairy Research Institute and Indian Veterinary Research Institute.

13.37½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-FOURTH REPORT

Shri K. N. Pande (Hata): I beg to present the Thirty-fourth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Hundred and twenty-fourth Report of the Estimates Committee (Second Lok Sabha)—Hindustan Aircraft Limited, Bangalore [renamed as "Hindustan Aeronautics